NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties
C.A. No.				M/s. / Mr.
СР		For	252(3)	Saraansh Software Solutions Pvt. Ltd.
No.142/BB/		compliance		
2017		of office		
		objections		
		raised by		
		registry		

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

ADVOCA TE

SIGNATURE

SIGNATURE

SIGNATURE

APPROXIMATION TO WHOM

3. M. Juden

Counselfor petitioner is present. He has filed an affidavit. The matter is listed today for admission.

Issue notice to the ROC, Karnataka at Bangalore. Petitioner to collect the notice from the Registry and serve it on the ROC along with copy of the petition and necessary papers.

List it on 15.11.2017.

MEMBER (J)

MEMBER (T)